

# LOK SABHA DEBATES

## LOK SABHA

Tuesday, March 14, 1995/Phalguna 23,  
1916 (Saka)

*The Lok Sabha met at  
Eleven of the Clock  
[MR. SPEAKER in the Chair]*

### OBITUARY REFERENCES

[English]

MR. SPEAKER: Honourable Members, as we meet today after one month, it is my sad duty to inform the House of the passing away of five of our former colleagues namely Sarvashri P.R. Chakravarti, M.K.M. Abdul Salam, Ram Kishan, Chandra Shekhar Singh and M. Satyanarayana.

Shri P.R. Chakravarti was a Member of Third Lok Sabha during 1962-67 representing Dhanbad Parliamentary Constituency of Bihar. Earlier he had been a member of Delhi State Legislative Assembly during 1952—56 and had also served as Chairman of Estimates Committee of the then Assembly.

Born and educated at Dhaka, he was a teacher by profession and had served as the member of University Court and Executive Council of Universities of Dhaka and Delhi. He was associated with various social service organisations and was member of governing bodies of several colleges and educational institutions.

A widely travelled person, he visited USA as adviser to Indian Delegation to the United Nations Organisation. He had special interest in the field of sports.

Shri Chakravarti passed away on 12 February, 1995 at Krishnagar, West Bengal at the age of 92 years.

Shri M.K.M. Abdul Salam was Member of Second Lok Sabha during 1957—62 representing Tiruchirapalli Parliamentary constituency of Tamil Nadu. Earlier he had been a Member of Madras Legislative Council during 1952—56. A businessman by profession, Shri Abdul Salam was an active social and political worker. He also served as member of Tiruchy Municipal Council and Tiruchy Library Committee. He worked for improving the lot of weaker section of the society.

He actively participated in the proceedings of the House and made valuable contribution thereto.

Shri Abdul Salam passed away at Tiruchirapalli on 13 February, 1995 at the age of 74 years.

Shri Ram Kishan was a Member of Fourth Lok Sabha during 1967-68 representing Hoshiarpur Parliamentary Constituency of Punjab.

Earlier he had been a member of Punjab Legislative Assembly during 1952—57 and 1962—67 and also served as Deputy Minister and later as Minister of State in the State Council of Ministers during April 1956 to March 1957 and March to December 1962. In 1964, he became the Chief Minister of Punjab and served the State with distinction for two years.

Popularly known as Comrade, Shri Ram Kishan participated in the freedom struggle and was associated with Naujawan Bharat Sabha in 1929-1930. A prominent social and political worker, he ceaselessly worked for welfare and upliftment of weaker sections of the society and took keen interest in the development of khadi and village industries.

A widely travelled person, he had special interest in economics and rural upliftment.

Shri Ram Kishan passed away on 22nd February, 1995 at New Delhi at the age of 82 years.

Shri Chandra Shekhar Singh was a Member of Sixth Lok Sabha during 1977—79 representing Varanasi Constituency of Uttar Pradesh. Earlier, he had been a Member of Uttar Pradesh Legislative Assembly in 1967.

An agriculturist by profession, Shri Chandra Shekhar Singh was an active political worker. He was associated with various trade union organisations of his area and had served there in various capacities.

A well-known social worker, arliament from 1948 to 1950 and 1950—52 respectively. He was also nominated twice to Rajya Sabha in 1954 and 1960. Earlier he had been a Member of Madras Legislative Council during 1952—54.

A veteran freedom fighter, Shri Satyanarayana plunged into freedom movement at the young age of 18. A close associate of Gandhiji, he actively participated in the Quit India Movement and was imprisoned between 1942 and 1944.

A doyan among protagonists of the Hindi movement in South he joined the National Language Movement in 1921 and was the Secretary, Rashtra Bhasha Prachar Samiti during 1936—38 and ably served as the General Secretary of Dakshina Bharat Hindustani Prachar Sabha Movement for a long time.

A person of varied interests, he was associated with a number of social, educational and cultural organisations. He was Joint Secretary, Indian Cultural Academy, Akhila Bharathiya Hindi Parishad, Delhi and member of Hindustani Shorthand and Hindi Typewriting Committee and Expert Translation Committee for translating the Constitution of India 1950-51.

He also served as the editor of two periodicals namely, 'Dakshina Bharat' and 'Hindi Prachar Samachar'. In recognition of his contributions, he was conferred with prestigious national awards namely 'Padmashri' and 'Padmabhushan'.

Shri Satyanarayana passed away on 6th March, 1995 at Madras at the age of 93 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

*The Members then stood in silence for a short while.*

*(Interruptions)*

SHRI SONNATH CHATTERJEE (Bolpur): Sir, what has happened yesterday to a very serious matter. The deliberate postponement of the election in Bihar is nothing but unconstitutional. It is nothing but stifling the democratic rights of the people. It is a deliberate connivance and a conspiracy to impose Central rule which cannot be tolerated ....*(Interruptions)*.... What is happening in Bihar.....*(Interruptions)*

SHRI SRIKANTA JENA (Cuttack): Why the election in Bihar has been postponed?....*(Interruptions)*

SHRI SAIFUDDIN CHOUDHURY: What is happening in Bihar is a raping of Parliamentary democracy.

SHRI SAIFUDDIN CHOUDHURY (Katwa): We want to know what is the remedy.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE: How can it be done? It cannot be done. The Government has not explained what is going to be done. What is going to happen in Bihar? Will there be President's rule? The Congress is in collusion with the BJP as both are demanding President's rule in Bihar. Do the voting rights of the people depend upon the good wishes of the Elections Commission?*(Interruptions)*

SHRI SRIKANTA JENA: Elections in Bihar are being postponed deliberately. ....*(Interruptions)*....

SHRI NIRMAL KANTI CHATTERJEE (Dumdu): Let the Prime Minister resign!

SHRI SOMNATH CHATTERJEE: We like to know whether the voting rights of the people depend upon the good wishes of the Government which is acting in collusion with BJP. It is a deliberate attempt on the part of the Government. We cannot tolerate it. *(Interruptions)*

SHRI SOMNATH CHATTERJEE: Why are they afraid

of holding elections in Bihar? Why do they want to impose President's rule there? *(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura): Let the Prime Minister come. *(Interruptions)*

MR. SPEAKER: I think the hon. Members know very well as to how effectively they can raise the issues in this House.

SHRI SOMNATH CHATTERJEE: Democratic rights have been trampled upon.

MR. SPEAKER: Let us continue with the Question Hour and, after that, I think, you will be able to raise the issues which you want to discuss.

*(Interruptions)*

SHRI SRIKANTA JENA: The Parliamentary democracy is in jeopardy. Assembly elections in Bihar are being postponed not only once, but twice.

MR. SPEAKER: You should raise this issue at the proper time and in the proper manner.

*[Translation]*

SHRI DAU DAYAL JOSHI: This Government have no right to remain in power. Congress has been defeated in two big states. The Government should resign on moral grounds. *(Interruptions)*

*[English]*

SHRI SOMNATH CHATTERJEE: This is nothing but a subterfuge to impose President's Rule in Bihar. This is what the Government is doing with them.

*[Translation]*

SHRI DAU DAYAL JOSHI: The Prime Minister should come to the House, tender his resignation and should seek a fresh mandate *(Interruptions)*

PROFESSOR RASA SINGH RAWAT: If the Government have any sense of morality, it should resign *(Interruptions)*

*[English]*

SHRI SRIKANTA JENA: We want elections. Why are you not holding elections? What exactly do they want? Why are the elections being postponed in Bihar *(Interruptions)*

Let the Government categorically say what their intention is. Why are the elections in Bihar being postponed?

*[Translation]*

SHRI JASWANT SINGH: Mr. Speaker Sir, I had given a notice for the adjournment of Question Hour. I would request for a direction on this.

*[English]*

SHRI SRIKANTA JENA: There is a conspiracy among the Prime Minister, the Election Commission and the BJP to postpone the election in Bihar.

SHRI NIRMAL KANTI CHATTERJEE: Sir, why do you not ask the Prime Minister to come? *(Interruptions)*